NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA (CAA) - 178 (ND)/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s ARL Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Manoj Kumar Garg, Advocate for the Petitioner

ORDER

An application has been filed for preponing the date fixed in the case on the ground that the consent affidavits of all concerned have been filed.

To come up before the regular Bench on 9th January, 2018.

(Ina Malhotra) Member (J)

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